

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 99 OF 2017

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Chettinad Power Corporation Ltd.

.... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Divyashu Bhatt for R-1

ORDER

Adjourn the matter at the request of learned counsel for the Appellant
on **11.11.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj